

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

IA 1/2014,40640/2017,40641/2017, in Petition(s) for Special
Leave to Appeal (C) No(s). 31497/2014

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Petitioner(s)

VERSUS

BABUA KOERI & ORS.

Respondent(s)

(IA No.102053/2017-APPLICATION FOR SUBSTITUTION and FOR
CONDONATION OF DELAY IN FILING ON IA 1/2014
FOR SUBSTITUTION OF LRS ON IA 40640/2017
FOR EXEMPTION FROM FILING O.T. ON IA 40641/2017

REMARKS-

INCOMPLETE BEFORE COURT. I.A. FOR SUBSTITUTION IS DEFECTIVE AND
IS PENDING. and IA No.102056/2017-EXEMPTION FROM FILING O.T. and
IA No.103491/2017-XTRA)

Date : 13-10-2017 These matters were called on for hearing today.

For Petitioner(s) Mr. Akhilesh Kumar Pandey, AOR

For Respondent(s) Mr. Rajeev Singh, AOR
Ms. Asha Gopalan Nair, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for substitution has been filed in respect of
deceased respondent No. 14 and the same is within time. Hence,
allowed. Registry to process the same as per rules.

Fresh steps be taken by the learned counsel for the
petitioner for service on respondent No. 11(i) within two weeks'
time. Thereafter, notice be issued.

List again on 7th of December, 2017.

RAJESH KUMAR GOEL
Registrar